

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following Motion:- ...(*Interruptions*)...

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts for the term beginning on the 1st May, 2025 and ending on the 30th April, 2026, and do proceed to elect, in such manner as directed by the Chairman, seven Members from amongst the Members of the House to serve on the said Committee.”

*The question was put and the motion was adopted.*

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**MOTION FOR NOMINATION TO THE COMMITTEE ON  
PUBLIC UNDERTAKINGS (CoPU)**

MR. CHAIRMAN: Dr. L. Murugan to move a Motion for nomination of seven Members to the Committee on Public Undertakings. ...(*Interruptions*)...

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following Motion:- ...(*Interruptions*)...

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings for the term beginning on the 1st May, 2025 and ending on the 30th April, 2026, and do proceed to elect, in such manner as directed by the Chairman, seven Members from amongst the Members of the House to serve on the said Committee.”

*The question was put and the Motion was adopted.*

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**MOTION FOR NOMINATION TO THE COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND SCHEDULED TRIBES (SCs & STs)**

MR. CHAIRMAN: Dr. L. Murugan to move a Motion for nomination to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes. ...(*Interruptions*)...